

with the State Governments for 1995-96 and 1996-97 are given below. The data for 1997-98 is yet to be compiled.

Royalty paid during 1995-96 and 1997-98

States	1995-96 (Rs. '000)	1996-97 (Rs. '000)
Andhra Pradesh	477,283	499,744
Bihar	257,843	234,263
Goa	103,800	65,006
Gujarat	260,834	305,694
Haryana	9,785	69,378
Jammu & Kashmir	2,245	1,445
Himachal Pradesh	93,502	130,206
Karnataka	405,548	371,055
Kerala	14,652	17,542
Madhya Pradesh	1078,277	1114,654
Maharashtra	201,688	217,071
Manipur	38	102
Meghalaya	6,925	6,975
Orissa	673,495	583,174
Rajasthan	1686,853	854,456
Tamil Nadu	218,728	210,610
Uttar Pradesh	42,607	28,240
West Bengal	1,786	2,959
Assam	10,300	10,850
Total India	5546,169	4723,424

(c) Details of mineral export are not maintained State-wise. However, the total exports of minerals during 1995-96, 1996-97 and 1997-98 are Rs. 19,820 crores, Rs. 18,956 crores and Rs. 20,569 crores respectively.

Pay Package for RRBs
Regional Rural Banks

1571. **SHRI RAMSHAKAL** : Will the Minister of FINANCE be pleased to state:

(a) whether the RBI has set up a Committee to review the present by scales of the employees of Regional Rural Banks;

(b) if so, the subject reviewed by the Committee alongwith the main recommendations made in the report;

(c) whether the Committee has presented any interim report;

(d) if so, the details thereof; and

(e) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) Yes, Sir. The pay and allowances of the employees of the Regional Rural Banks (RRBs) are to be determined by the Government under Section 17(1) of the Regional Rural Banks Act, 1976. Reserve Bank of India (RBI), on the advice of Government, appointed a Committee (Mahalik Committee) to make recommendations to Government on the issue. The Committee has since submitted its report.

(d) While not accepting parity between Regional Rural Bank employees and employees of commercial banks, the Mahalik Committee has kept a certain relativity between them in making its recommendations.

(e) The matter is sub-judice and no decision has been taken by the Central Government/RBI on the recommendations of the Committee.